

Dated: 11th April, 2022

OFFICE MEMORANDUM

Subject: Filling up of the posts in the National Company Law Appellate Tribunal on deputation basis.

This is regarding filling up the following posts in the National Company Law Appellate Tribunal (NCLAT) on deputation basis, the application for which have been invited vide vacancy circular of even number dated 21.02.2022 (published in the Employment News dated 19-25 March, 2022): -

Sl. No.	Name of the Post	No. of Posts	Pay Scale (as per 7 th CPC Pay Matrix)
1.	Joint Registrar	1	Level 13 (₹ 1,23,100-2,15,900)
2.	Deputy Registrar	1	Level 12 (₹ 78,800-2,09,200)
3.	Principal Private Secretary	1	Level 11 (₹ 67,700-2,08,700)
4.	Programmer	1	Level 9 (₹ 53,100-1,67,800)
5.	Court Officer	3	Level 8 (₹ 47,600-1,51,100)
6.	Administrative Officer	2	Level 8 (₹ 47,600-1,51,100)
7.	Senior Legal Assistant	2	Level 7 (₹ 44,900-1,42,400)

2. The last date for submission of applications was 30.04.2022. The last date for submission of application has been extended up to **17th May, 2022**.

3. The detailed Vacancy Circular containing qualifications, eligibility criteria, age limit etc. (Annexure-I) and the application form (Annexure-II) can be downloaded from the website **www.nclat.nic.in**.

Sd/-
(Peeush Pandey)
Registrar

Copy to (for information and n.a.):

1. All Ministries/Departments of the Government of India (as per list).
2. Shri Riazul Haque, Under Secretary, Ministry of Corporate Affairs, 5th Floor, 'A' Wing, Shastri Bhawan, New Delhi.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Registrar General, All the High Courts in India (as per list).
5. The Chief Secretaries of State Governments and Administrators of Union Territories (as per list).
6. Computer Cell, NCLAT – for uploading on the website of the NCLAT.
7. Notice Boards.